

OA NO: 241/06

FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA

APPLICATION NO. 241 / 06
(OA No 241/06)

APPLICANT (S)

Sh. Sunil Kr. Mishra

ADVOCATE FOR
APPLICANT (S)

Sh. Madheshwar Singh

RESPONDENT (S)

Union of India

ADVOCATE FOR
RESPONDENT (S)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

This is an application made under section 19 of A.T. Act 1985. It is in prescribed form and paper book form. It is free from defects.

OA No 241/06 has been filed for condonation of delay.

Submitted before Hon'ble Court on 20.4.06 for consideration on admission.

241/06
19/4/06

88/06
19-4-06

rechecked
filing
8/11/06
and kept in filing
"C"
21/2/07

Thur/20.04.06

Wrongly Sh. M.A. Madheshwar Singh, for the applicant
transcribed Sh. M. Jee, &c. for response.
Hear. This M.A. stands disposed
of vide order recorded separately.

skj.

(B.K. Sinha)/vc

Thur/20.04.06

The M.A. No. 244 of 2006 filed for condonation of delay ^{in filing} of this application having been dismissed by order recorded today in that case, this OA also stands dismissed, being not maintainable.

skj.

(B.K. Sinha)/vc